

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

40. C.P. 3662/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **04.01.2019**

NAME OF THE PARTIES: Aditya Prakash Entertainment Pvt. Ltd.

**v/s.**

Magikwand Media Pvt. Ltd.

SECTION 271 OF COMPANIES ACT, 2013

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**ORDER**

Counsel for both sides present. Counsel for Respondent seeks time to file reply.  
Time granted. List this matter on 21.01.2019.

Sd/-

V. NALLASENAPATHY  
Member (Technical)  
/NP/

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)